

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/469 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the ^{JK} 28 January, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/N/08, dtd 25.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 26.01.2021 (after flag hoisting ceremony) till the evening of 26.01.2021, has been granted. The District & Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

471 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-211/2013/470- /A, dated 28.1.2021

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Ras